

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/26,27,28/2017  
NAME OF THE DEMERGED CO. : SANDFITS FOUNDARIES PVT LTD  
NAME OF THE RESULTING CO. : SNF COMPONENTS PVT LTD  
VMP ENERGY PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	R.VIDHYA SHANKAR	ADVOCATE FOR PETITIONERS	R.Vidhya Shankar
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G. Umashankar - Responder counsel  
K.R. G. - counsel for Petitioner

**ORDER**

Heard and Reserved

S. Vijayaraghavan  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))